

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171001

No. HHC/15-34/Jus/Acctts/2007 –

Dated: 25/04/2017

NOTIFICATION

It is hereby notified that pursuant to Notification No. K.11019/01/2017-US.I dated 21st April, 2017, issued by the Government of India, Ministry of Law and Justice (Department of Justice), New Delhi, Hon'ble Mr. Justice Sanjay Karol, Judge, High Court of Himachal Pradesh has assumed the charge of the office of the Acting Chief Justice of High Court of Himachal Pradesh today, the 25th April, 2017 (forenoon).

BY ORDER

(Rajeev Bhardwaj)


REGISTRAR GENERAL

No. HHC/15-34/Jus/Acctts/2007 – 8856-81
Copy for information forwarded to: -

Dated: 25/04/2017

- 1) The Principal Private Secretary to Hon'ble the Chief Justice of India, Supreme Court of India, New Delhi.
- 2) The Secretary to Hon'ble Minister of Law & Justice, Union of India, 4th Floor, 'A' Wing, Shastri Bhawan, Rajendra Prasad Road, New Delhi.
- 3) The Secretary to HE the Governor of Himachal Pradesh, Shimla-2.
- 4) The Principal Private Secretary to Hon'ble the Chief Minister, Himachal Pradesh, Shimla-2
- 5) The Principal Private Secretary to Hon'ble the Acting Chief Justice, High Court of Himachal Pradesh, Shimla.
- 6) All the Secretaries to the Hon'ble Judges, H.P. High Court, Shimla.
- 7) The Secretary, Lokayukta, Himachal Pradesh, Shimla-2.
- 8) The Advocate General, State of H.P., Shimla-1.
- 9) The Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi, Man Singh Road, New Delhi w.r.t. Notification No. K.11019/01/2017-US.I dated 21st April, 2017.
- 10) The Chief Secretary to the Government of Himachal Pradesh, Shimla-2.
- 11) The Registrars General of all the High Courts in India.
- 12) The Registrar, Central Administrative Tribunal, New Delhi.
- 13) The Registrar, H.P. Administrative Tribunal, Shimla-2.
- 14) The Secretaries/Private Secretaries/PAs to the Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Rules)/Registrar (Administration)/ Registrar (Estt./GAD), H.P. High Court, Shimla.

- 15) The Chairman, Bar Council of India, New Delhi.
- 16) The Chairman, Bar Council of H.P., Shimla.
- 17) The President, Bar Association, H.P. High Court, Shimla.
- 18) The Principal Secretary (Home) to the Government of Himachal Pradesh, Shimla-2.
- 19) The Accountant General (A&E), H.P., Shimla-3.
- 20) All the District/Addl. District & Sessions Judges including District & Sessions Judge (Forest) in Himachal Pradesh.
- 21) The Central Project Coordinator, H.P. High Court, Shimla.
- 22) All the Additional Registrars/Dy. Registrars, H.P. High Court, Shimla.
- 23) The Senior Accounts Officer (Loan Section), A.G., H.P., Shimla-3.
- 24) The District Treasury Officer, Capital Treasury, Shimla-2.
- 25) The Section Office (Computer) of this Registry for conversion of the same into digital form on Gazette Website and H.P. High Court Website.
- 26) Personal file.



(J. K. Sharma)

Assistant Registrar (Accounts)